GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:2669 ANSWERED ON:26.08.2013 WAIVER OF LIABILITIES Ponnam Shri Prabhakar;Semmalai Shri S. ;Shetkar Shri Suresh Kumar

Will the Minister of STEEL be pleased to state:

(a) whether the Government has waived off the liabilities of the loss making steel companies in the country and if so, the details thereof and the reasons therefor along with the parameters adopted for the same;

(b) the number of companies which have been benefited from the said proposal along with the applications pending with the Government for waiving off their liabilities;

(c) the time likely to be taken by the Government to dispose of the pending proposals;

(d) the details of the quantum of rolling steel produced by the Salem Steel Plant during each of the last three years and the current year; and

(e) whether the Government has any proposal for expansion of the Salem Steel Plant to meet the growing demand of the rolling steel in the country and if so, the details thereof?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)to(c): There are two public sector steel manufacturing companies in the country namely Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL). Both have been making profit for the last several years. As such no proposal for waiving off the liabilities of steel making public sector enterprises is pending with the Government.

(d) Saleable Steel Production by Salem Steel Plant during the last three years and the first quarter of current fiscal is as under:

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(Unit: '000T)
Item 2010-11 2011-12 2012-13 2013-14 (Apr.-Jun.'13)
Saleable Steel 274 298 270 89
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(e) SAIL had undertaken modernization & expansion plan at Salem Steel Plant and the same has since been completed as per details given below:-

(mtpa) Item Installed capacity After Expansion Crude Steel # 0.18 Saleable Steel 0.18 0.34